

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 51 of 2018
APPEAL NO. 52 OF 2018
APPEAL NO. 53 OF 2018
APPEAL NO. 57 OF 2018
APPEAL NO. 159 OF 2018 & IA NOS. 743 & 761 OF 2018
APPEAL NO. 160 OF 2018 & IA NOS. 753 & 765 OF 2018 &
IA No. 1664 of 2019
APPEAL NO. 275 OF 2018 & IA NO. 1106 OF 2018

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 51 of 2018

**Jindal India Thermal Power Limited
Vs.**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Shourya Malhotra
Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 52 of 2018

**M/s Vedanta Limited
Vs.**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 53 of 2018

IND Barath Energy (Utkal) Limited ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 57 OF 2018

GMR Kamalanga Energy Limited ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 159 OF 2018 & IA NOS. 743 & 761 OF 2018

Jindal India Thermal Power Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Shourya Malhotra
Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

**APPEAL NO. 160 OF 2018 & IA NOS. 753 & 765 OF 2018 &
IA No. 1664 of 2019**

GMR Kamalanga Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit singh Bagdwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 275 OF 2018 & IA NO. 1106 OF 2018

M/s Vedanta Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

ORDER

List these matters for hearing on **10.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson